

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 15th June, 2022

NO.HC.VII-167(Pt.-VIII)/2014/4323/A### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 1 (one) day conference on "**Cyber Safety & National Security**" to be organised by the Bureau of Police Research & Development, New Delhi, at Vigyan Bhawan on **20-06-2022 at 11:00 A.M.**

Sl. No.	Name & Designation of the nominated Officer	Contact No.	E-mail ID
1.	Shri Nasim Akhtar, Addl. District & Sessions Judge, Golaghat, Assam	94353-61248	nasimaktar.nagaon@gmail.com
2.	Shri Rahul Medhi, Civil Judge cum Assistant Sessions Judge, Nalbari, Assam	94350 56763	medhirahul81271@gmail.com

The nominated Officers are required to upload their details on Google form through the given link:

<https://tinyurl.com/invitees-NC>

The minute to minute schedule for the said training programme is enclosed herewith.

By order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/4324-4337/A Dated: 15-06-2022

Copy forward for information and necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.


15-06-22

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Golaghat/Nalbari

(He is requested to inform the nominated Judicial Officer(s) under his control accordingly).

6. Dr. Karuna Sagar, IG/Director (Modernisation), Bureau of Police Research & Development, National Highway-8, Mahipalpur, New Delhi-110037.
7. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
8. Shri Nasim Akhtar, Addl. District & Sessions Judge, Golaghat, Assam.
9. Shri Rahul Medhi, Civil Judge cum Assistant Sessions Judge, Nalbari, Assam.

Registration will commence at 9:00 A.M. Invitees are requested to be seated by 10:30 A.M.

For any clarification or further information, the nominated Officers may contact-

- a. Shri Raveesh Kumar, PSO(W), BPR&D Hqrs., MHA (Mobile No. 9899012510, E-mail id: raveesh_kumar@bprd.nic.in)
 - b. Shri Sushil Kumar, PSO(B&E), BPR&D Hqrs., MHA (Mobile No. 9868127505, E-mail id: sushilkumar@bprd.nic.in)
10. The Joint Registrar (Finance), Gauhati High Court, Guwahati.
 11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Tapudol
15.06.22
REGISTRAR (JUDICIAL)

Minute to Minute Program for the National Conference on “Cyber Safety & National Security - Cyber Apradh Se Azadi - Azadi Ka Amrit Mahotsav” at Vigyan Bhawan, New Delhi on 20th June, 2022

INAUGURAL SESSION		Time
	Lighting of Lamps by Dignitaries & Welcome Address by Master of Ceremony	1100-1105
	Presentation of Planter	1105 – 1108
	Presentation by CIS Division, MHA	1108-1111
	One Minute 'Representative Song' by Ministry of Culture	1111-1112
	Video on Gist of recent activities under taken by States/UT under AKAM in collaboration with MHA and Ministry of Culture	1112-1115
	Address by Hon'ble Union Home Minister, Chief Guest	1115-1135
	Presentation of Memento to Chief Guest	1135-1138
	Vote of Thanks by BPR&D	1138-1140
	National Anthem	1140 – 1141 (52 seconds)
	High Tea	1141-1220
	Session – 01 Presentation by National Cyber Security Coordinator (NCSC) on Recent Policy Interventions	1220-1240
	Session – 02 Presentation of Three Best Practices in Investigation of Cyber Crimes, Prevention of Cyber Crimes, Cyber Hygiene, Cyber Jaagrookta Diwas by Special DGP / ADG of Tamil Nadu, Maharashtra, Uttar Pradesh and Delhi Police followed by Open House – cum - Discussion	1240-1340
	Lunch Break	1340-1430

	Session – 03 Presentation of Latest Guidelines for Prevention of Cyber Crimes and Promotion of Cyber Hygiene by Reserve Bank of India (RBI) followed by Open House –cum- Discussion	1430-1500
	Session - 04 Presentation of Latest Guidelines for Prevention of Cyber Crimes and Promotion of Cyber Hygiene by National Payments Corporation of India (NPCI) followed by Open House –cum-Discussion	1500-1520
	Session – 05 Presentation of Latest Guidelines for Prevention of Cyber Crimes and Promotion of Cyber Hygiene by Department of Telecommunication (DoT) followed by Open House –cum-Discussion.	1520-1550
	Tea Break	1550-1610
	Session – 06 Presentation of Latest Guidelines for Prevention of Cyber Crimes and Promotion of Cyber Hygiene by Ministry of Electronics and Information Technology (MeitY) followed by Open House –cum- Discussion	1610-1640
	Session - 07 Presentation of Latest Guidelines for Prevention of Cyber Crimes and Promotion of Cyber Hygiene by National Critical Information Infrastructure Protection Centre (NCIIPC) followed by Open House –cum- Discussion	1640-1700
	Summing Up	1700-1715
